

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2598
ANSWERED ON 22ND DECEMBER, 2022**

ROAD ACCIDENTS

2598. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of road accidents occurred on the National Highways (NHs) under Mandya Lok Sabha constituency during the last three years and the current year;**
- (b) whether adequate compensation is being paid to victims of hit and run cases on NHs and if so, the details thereof;**
- (c) the number of lives lost as a result of road accidents in the State of Karnataka during the said period; and**
- (d) whether the Government has any plan for setting up of emergency hospitals along NHs and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) With a view to providing relevant and reliable data on accidents, Transport Research Wing (TRW) under the Ministry of Road Transport and Highways collects and compiles accident data from the police departments of all States/Union Territories (UTs). However, TRW does not compile road accidents data, constituency wise.

As per the data received from police department, the total number of lives lost as a result of road accidents in Karnataka State during the last four calendar years are given in the table below : -

Year	Number of lives lost due to Road Accidents
2018	10990
2019	10958
2020	9760
2021	10038

Ministry vide GSR 163(E) dated 25.02.2022 has notified rules for Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022. It provides for increased compensation to victims of hit-and-run accidents, Rs. 50,000 (in case of grievous injury) and Rs. 2,00,000 (in case of death) including a detailed procedure for availing this compensation. Moreover, the number of such cases registered during the period from 2015 to 2020 and the amount of compensation disbursed for the accident victims in such cases as confirmed by the General Insurance Council are in the table below :-

Year	No. of Claims	Amount of claims (in lakhs)
2015-16	889	201.17
2016-17	1271	284.47
2017-18	1252	238.62
2018-19	1233	234.54
2019-20	981	199.52

(d) Health is a State subject. Further, with an overall objective to bring down preventable deaths due to road accidents, the Government of India has taken initiatives towards setting up of Trauma Care Facilities (TCFs) along the national highways. During the 11th Five-year Plan, under the scheme namely 'Assistance for Capacity Building for Developing Trauma Care Facilities in Government Hospitals on National Highways', financial assistance was provided to States/ UTs for upgrading/ strengthening TCFs in identified Government Hospitals/Medical Colleges. The scheme continued during 12th Five Year Plan as 'Capacity Building for Developing Trauma Care Facilities in Government. The Programme continued beyond 12th Five Year Plan as 'National Programme for Prevention and Management of Trauma and -Burn Injuries' wherein TCFs identified during 11th and 12th Five Year Plan are being supported. So far, 196 TCFs are sanctioned under programme.
